GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4035 ANSWERED ON:19.02.2014 WITHDRAWAL OF COURT CASES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether any guidelines have been framed by the Government or Supreme Court for withdrawal of cases by the Central and State Governments from various courts;

(b) if so, the details thereof;

(c) if not, whether the Government proposes to frame guidelines for withdrawal of cases from courts by the Governments; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a) to (d) the information is being collected and will be laid on the Table of the House.